

आयकर अपीलीय अधिकरण, सुरत न्यायपीठ, सुरत  
IN THE INCOME TAX APPELLATE TRIBUNAL  
SURAT BENCH, SURAT

BEFORE SHRI PAWAN SINGH, Hon'ble JUDICIAL MEMBER  
AND Dr.SHRI ARJUN LAL SAINI, Hon'ble ACCOUNTANT MEMBER

(Virtual Hearing)

आ.अ.सं./I.T.A No.792/SRT/2018

निर्धारण वर्ष/Assessment Year: 2012-13

Nayankumar Kirshnalal Mistry, Vishnu Nivas, Tithal Road, Opp. Sheth RJJ High School, Valsad. <b>[PAN: AAGHN 2543 B]</b>	Vs .	The Income Tax Officer, (International Taxation), Surat.
अपीलार्थी / Appellant		प्रत्यर्थी/Respondent

निर्धारितीकीओर से /Assessee by	None.
राजस्वकीओर से /Revenue by	Ms. Usha Shrote – Sr.DR

सुनवाई की तारीख/ Date of hearing:	26.03.2021
उद्घोषणा की तारीख/Pronouncement on:	26.03.2021

**आदेश / O R D E R**

**PER PAWAN SINGH, JUDICIAL MEMEBER:**

1. This appeal by the Assessee is directed against the order of ld.Commissioner of Income Tax(Appeals)-13, Ahmedabad hereinafter referred as “Ld.CIT(A)” dated 16.11.2018 for the assessment year (AY) 2012-13.
2. This appeal came up hearing on 26<sup>th</sup> March 2021. The assessee has already filed application dated 19.03.2021 contending therein that the assessee has settled dispute with the Department under Vivad-Se-Vishwas Scheme–2020 and had already received Form-3, vide Certificate No.227092790250121 issued from the office of Commissioner

of Income Tax(IT AND TP), Ahmedabad at Surat, dated 25.01.2021 copy of which is filed. The assessee through its application requested for withdrawal of appeal.

3. The Id.Departmental Representative /Sr.DR appearing for the Revenue has no objection if the appeal of assessee is dismissed as withdrawn. Considering the contents of the application filed by the assessee, the appeal of the assessee is dismissed as withdrawn being settled. Resultantly, the appeal of the Assessee is dismissed. The AO is directed to pass consequential order as per CBDT Circular No.3/2021 dated 04.03.2021.

Order pronounced on 26<sup>th</sup> March 2021 at the time of hearing of appeal.

**Sd/-**

**(Dr.ARJUN LAL SAINI)**

**(लेखा सदस्य/ACCOUNTANT MEMBER)**

सुरत/ **Surat**, दिनांक **Dated:** 26<sup>th</sup> Mar 2021/**#SGR**

Copy of order sent to- Assessee/AO/Pr. CIT/ CIT (A)/ ITAT (DR)/Guard file of ITAT.

**Sd/-**

**(PAWAN SINGH)**

**(न्यायिक सदस्य/JUDICIAL MEMBER)**

**By order**

**/ / TRUE COPY / /**

**Assistant Registrar, Surat**